



The Orissa Gazette

PUBLISHED BY AUTHORITY.

No. 18. CUTTACK, FRIDAY, MAY 1, 1942.

Separate paging is given to this Part, in order that it may be filed as a separate compilation.

PART III.

Regulations, Orders, Notifications, Rules, etc., issued by the Governor and by Heads of Departments.

REVENUE DEPARTMENT.

NOTIFICATIONS.

The 25th April 1942.

No. 1180—La-42-R.—Whereas it appears to the Government that the land specified in the schedule below and situated in the Dullaguda village, Jeypore taluk, Koraput district, is needed for a public purpose, to wit, for Agricultural Seed Farm, notice to that effect is hereby given to all whom it may concern in accordance with the provisions of section 4(1) of the Land Acquisition Act I of 1894 as amended by the Land Acquisition Amendment Act XXXVIII of 1923 and the Governor of Orissa hereby authorizes the Special Assistant Agent, Nowrangapur, his staff and workmen to exercise the powers conferred by section 4 (2) of the Act.

Under sub-section (4) of section 17 of the Act, the Governor of Orissa directs that in view of the urgency of the case the provisions of section 5-A of the Act shall not apply to the acquisition of the waste or arable lands specified in the schedule.

SCHEDULE.

District.	Taluk.	Village.	Description of land, wet or dry, inam or potamboke, with survey or palmash number.	Name of owner.	Name of occupier.	Boundaries of land required to be taken up.	Approximate extent to be taken up.	Whether waste or arable.
1	2	3	4	5	6	7	8	9
Koraput.	Jeypore.	Dullaguda.	Inam wet, S. No. 1 ..	Maharajah of Jeypore.	T. V. V. Narasimham of Jeypore—Inamdar. Bhignorajo Singh Lal or his legal heir—Inamdar. Berjo Naiko of Borigumma—Occupier.	East—Dullaguda Nalk's land in possession of Mohan Tripathi. North—Berjo Nalk's land. South—Bhikari Dolai's land and Dullaguda Nalk's land in possession of Mohan Tripathi. West—Land of Khudiguda village of Nila-kanth Behera of Borigumma.	Acres. 6'39	Arable.

The 25th April 1942.

No. 1181—La-42-R.—Whereas it appears to the Government that the land specified in the schedule below and situated in the Khudiguda village, Jeypore taluk, Koraput district, is needed for a public purpose, to wit, Agricultural Seed Farm, notice to that effect is hereby given to all whom it may concern in accordance with the provisions of section 4(1) of the Land Acquisition Act I of 1894 as amended by the Land Acquisition Amendment Act XXXVIII of 1923 and the Governor of Orissa hereby authorizes the Special Assistant Agent, Nowrangapur, his staff and workmen to exercise the powers conferred by section 4(2) of the Act.

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Koraput.	Jeypore.	Khudiguda.	Zamindari S. No. 1-1. wet,	Maharajah of Jeypore.	B. Apparao of Borigumma.	East—Subdivision No. 3. ... North—Estate embankment. Taluk South—Subdivision No. 2. West—Jeypore-Nowrangapur P. W. D. road.	Acres. 9'33	Arable.
			Zamindari S. No. 1-2. wet,	Ditto ...	Nilakantha Behera of Borigumma.	East—Dullaguda land of Borjo Naiko of Borigumma. North—Subdivision Nos. 1 and 3. West—Jeypore-Nowrangapur P. W. D. road. South—Nilakantha Behera's land.		
			Zamindari S. No. 1-3. wet.	Ditto ...	Ditto ...	East—Dullaguda land of Borjo Naiko of Borigumma. North—Nilakantha Behera's land and embankment of Estate tank. West—Subdivision No. 1. South—Subdivision No. 2.		

By order of the Governor,
F. E. A. TAYLOR,
Secretary to Government.